

LOK SABHA DEBATES

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LOK SABHA

Monday, February 2, 1976/Magha 13,
1897 (Saka).

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of Shri Chandramani Kalo who passed away at his village Kulabira in Orissa on the 26th September, 1975 at the age of 60.

Shri Chandramani Kalo was a Member of the Second Lok Sabha during the years 1957-62 representing Sundargarh constituency of Orissa. An agriculturist and a social worker, he took keen interest in the uplift of the people of rural areas.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

11.01 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): I beg to lay on the

Table a copy of Notification No. G.S.R. 34(E) (Hindi and English versions) published in Gazette of India dated the 22nd January, 1976 extending certain Orders issued under the Essential Commodities Act, 1955 to the State of Sikkim, under sub-section (6) of section 3 of the said Act. [Placed in Library. See No. LT-10298/76].

CENTRAL EXCISE (2ND AMDT.) RULES, 1976 AND NOTIFICATION UNDER MEDICINAL AND TOILET PREPARATIONS (EXCISE DUTIES) ACT, 1955

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

- (1) A copy of the Central Excise (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 77 in Gazette of India dated the 17th January, 1976, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-10299/76].
- (2) A copy of Notification No. G.S.R. 126 published in Gazette of India dated the 24th January, 1976 containing corrigendum to Notification No. G.S.R. 941 published in Gazette of India dated the 2nd August, 1975, under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library. See No. LT-10300/76].